

National Company Law Appellate Tribunal, New Delhi

Principal Bench

Company Appeal (AT)(Ins.) No. 869 of 2020

IN THE MATTER OF:

Mahesh Hardware & Pipes Pvt. Ltd. ...Appellant

Vs.

Jains & Alliance Palm Ventures Pvt. Ltd. ...Respondent

Present:

For Appellant: Ms. Ishani Banerjee, Ms. Ramya, Advocates.

For Respondent: Mr. K.V. Jagdishvaran, Mr. G. Indira, Mr. Y.V. Prakash, Advocates

ORDER

(Through Virtual Mode)

06.04.2021: Due to paucity of time, the matter is adjourned.

Let the matter be fixed for '**Hearing**' on **6th May, 2021**.

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

Ss/kam